

TRIPURA



GAZETTE

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## CONTENTS

PART—I— Orders and notifications by the Government of Tripura, the high Court, Government Treasury etc, .....59-60	PART— III-A—Ordinances promulgated by the Governor of Tripura under the Constitution of India.....Nil
PART—IA—Orders and Notifications by the Government of India, Statutory Notifications of the Election Commission of India and other Election Notifications published for General Information, orders and Notifications which have originally been published in the "Gazette of India" are only re-published.....Nil	PART— IV— Bills introduced in the Tripura Legislative Assembly : Report of Selection Committees presented or to be presented to the Assembly ; and Bills published before introduction in that Assembly.....Nil
PART—IB—Educational Notices.....Nil	PART—V— Acts of the Parliament of India assented to by the President and Ordinance promulgated by the President.....Nil
PART—IC—Awards by the Industrial Tribunal and Concerned Price Index.....Nil	PART—VI— Bills introduced in the Parliament of India, Report of Select Committees presented to Parliament ; and Bills published before introduction in Parliament.....Nil
PART—II— Advertisements, Notices.....Nil	
PART—III— Acts of Tripura Legislature.....Nil	

PART-- I --Orders and Notifications by the Government of Tripura, the High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA  
DEPARTMENT OF SCIENCE TECHNOLOGY & ENVIRONMENT  
BIGYAN, PRAJUKTI O PARIVESH BHAWAN  
GORKHABASTI : AGARTALA  
TRIPURA-799006.

No. F. 4(90)/DSTE/ESTT/Pt-II/2995-3000

Dated, Agartala, the 18th June, 2020.

## NOTIFICATION

**Subject :** Guidelines and terms & conditions for giving Auditorium of Sukanta Academy on hire.

In supersession of Notification No. F. 4(90)/DSTE/ESTT/PT-1/5188-93 dated 08.08.2011 of the Department of Science, Technology & Environment, Government of Tripura on the subject mentioned above, hiring of Auditorium of Sukanta Academy. Agartala will be governed by following Guidelines and terms & conditions with immediate effect :

1. The Auditorium will be run by Sukanta Academy under its direct supervision. However, Sukanta Academy may outsource technical personnel for the different services viz. (i) Air Conditioning System. (ii) Sound System. (iii) Lighting & Stage Craft. (iv) Sweeping & Cleaning. (v) Security Guards etc.
2. Auditorium can be given on hire for temporary use for particular programmes. Preference will be given to the programmes of children and/or targeted to children and programmes on Science, Technology, Arts & Culture.
3. No Sammelon (Conference, Meeting) Religious & Political programme/activities will be allowed in the Auditorium. Only Arts, Science, Cultural & Educational programme will be allowed.

4. Cultural programme will be allowed which enrich the Indian Culture, but not any flippancy programme.
5. Any type of rally or gatherings or programmes outside the Auditorium and in front portion of the Sukanta Academy will not be allowed.
6. Hiring charged will be as follows :

CATEGORY	RATE	Security Deposit (Refundable)
Programmes/activities of Government/and or Government bodies	Rs. 8000/-	Rs. 2000/-
Programmes/activities of the students/children	Rs. 1200/-	
Programmes/activities of organizations other than Government and for programmes not targeted to children	Rs. 8000/-	

The above rates are for programme of duration of 4 (four) hours per slot i.e. morning slot or evening slot. For any increase of duration of programme more than 4(four) hours, the rate will increase proportionately on hourly basis for fraction of an hour will be treated as a full hour. The security deposit will be released after completion of the programme subject to fulfillment of all the term & conditions, otherwise it will be forfeited.

7. The application/prayer for hiring the Auditorium will be considered if it is submitted at least 7(seven) days prior to programme, subject to availability. The Auditorium will be made available only after payment of charges by A/C payee cheque/draft in favour of "Sukanta Academy for Science, Arts & Culture" payable at Agartala (handed over to Officer-In-Charge, Sukanta Academy).
8. Use of loudspeaker will not be allowed outside the Auditorium.
9. The Organization that hires the Auditorium shall have to take responsibility for repair of any damage or bear the cost if happens to the property of Sukanta Academy due to their negligence.
10. In case of Government necessity, any allotment of Auditorium may be cancelled with prior intimation and refund the charge of the applicant.
11. Taking of food will not be allowed inside the Auditorium except tea/coffee/snacks usually served during conference etc. arranged outside the Auditorium hall.
12. Smoking is strictly prohibited in the Auditorium.
13. In case of power failure and other unforeseen mechanical defects during the programme, the Sukanta Academy authority will not be responsible.
14. If any organizer introduces ticket/pass system for their programme, the ticket/pass has to be distributed/sold from a place other than the Sukanta Academy.
15. The Officer-In-Charge, Sukanta Academy will have the special power to take any decision in case of emergency.

**Shailendra Singh**  
Secretary  
Science, Technology & Environment  
Government of Tripura.